



MADHYA PRADESH POWER TRANSMISSION CO. LTD.

(A wholly owned Govt. of Madhya Pradesh Undertaking)

CIN: U40109MP2001SGC014880

Block No.3 Shakti Bhawan, Rampur, Jabalpur (M.P.)482008
Phone : (0761)270-2164, 2140, 2134 Fax:(0761)2665593 e-mail: mptransco@nic.in

TENDER NOTICE

Online tender is invited for the work on turnkey basis as per tender specification. The Bids Seals will be received online on the portal <http://www.mpeproc.gov.in> upto date & time as per key dates. The tender will be opened in the office of the undersigned as mentioned in tender time schedule (key dates) in presence of bidders duly authorized representative who may like to be present at the time of opening of tender:-

S. No	Tender Specification No. (For e-Tendering)	Particulars	Tender fee (in Rs.)	Due date of opening of tender online
1.	TR -16 /2017	Appointment of Qualified Chartered Accountant Firm/LLP to implement Indian Accounting Standard (IND-AS) in MPPTCL and Preparation of Accounts.	2000.00	21.04.2017

*For updated/extended due dates for opening of tender (EMD in envelop-A & Techno-commercial bid in envelope-B) please refer to the online key dates.

NOTE:-

- (1) Other details can be seen in the complete tender documents available on e-portal <http://www.mperproc.gov.in>.
- (2) Tender documents can be purchased only online and download from main portal <http://www.mperproc.gov.in> by making online payment for prescribed non-refundable tender document fees using online Payment Gateway Services integrated in to the e-Procurement System, Services & gateway charges shall be borne by the bidder. Only in case if the tender is dropped without opening, the tender fees shall be refunded after deduction of necessary portal charges. Manual purchase of tender is not allowed.
- (3) The bid data should be filled in and the bid seals of all the envelopes and the documents which are to be uploaded by the bidders should be submitted online upto as per time schedule (Key Dates).
- (4) The relevant portion of tender which tenderer have to fill online would be available on above website as per date mentioned in each tender document. The company reserves the right to reject any or all the tender or accept any tender in full or part as considered advantageous to the company, whether it is lowest or not, without assigning any reason whatsoever it may be.
- (5) Since the online bidders are required to sign their bids online using class III- Digital Certificates only, hence they are advised to obtain the same at the earliest. For further information, bidders are requested to contact Madhya Pradesh State Electronic Development Corporation Ltd, State IT Centre, 2nd Floor, 47-A, Arera Hills, Bhopal-462 011, Telephone No. 0755-2518500/269, E-mail: brahme@mpseb.com or M/s Tata Consultancy

Services Limited, 5th Floor, Corporate Block, DB Mall, Arera Hills, Bhopal-462 011, Tel No. 0755-4075010 & Toll Free No. 18002748484, E-mail Address: eproc-helpdesk@mpsdc.gov.in. Shri Ajay Khare of M/s TCS Limited could be contacted on Mobile No. 08989-436595 for this.

- (6) Bidders intending to participate in the Tender are required to get themselves trained on the e-Procurement System. They are required to contact the Service Provider-M/s Tata Consultancy Services Limited to confirm their session in advance.
- (7) The EMD of respective amount in favour of Regional Account Officer, MPPTCL, Jabalpur, along with Hard Copy of tender & supporting documents duly filled up excluding Price & Quantity schedule, shall be submitted in the office of undersigned one day prior to the due date of opening of tender as per online key date.
- (8) No offer will be accepted without valid Earnest Money Deposit, unless exempted by the Company. If on opening of tender, it is revealed that EMD amount is inadequate/ any other discrepancy is noticed, the tender shall be rejected.
- (9) The corrigendum or addendum to the bidding documents, if any as well as any change in due date(s) of opening of tender will be published on the website <http://www.mperproc.gov.in> & also Company's website <http://www.mptransco.in> but will not be published in newspapers. Hence participant bidders are advised to regularly visit the websites until the bid opening. The Company shall not be responsible in any way for any ignorance of the bidders about the corrigendum or addendum or change in the due dates (s).
- (10) Last date for submission of physical documents {Envelope-A (EMD in original) & Envelope-B (Techno-Commercial Bid)} is one day prior to the due date of opening of tender as per key dates. The date of opening of EMD & Technical/Price Bid shall be the date of opening of tender for all the purpose.
- (11) The Tender document will be available on portal <http://www.mperproc.gov.in> on or after 22.03.2017 . The interested bidders are advised to regularly visit the portal for purpose.

DATE: 15.03.2017


Chief Engineer (Procurement)